

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SMT S. J. GHARAT
COURT 33 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-09-2020**

| S.No. | Case Type | Case No. | Title | Name of Advocate |
|--|----------------|-------------|--|------------------|
| <u>JUDGMENT</u> | | | | |
| 1 | POCSO SPL CASE | 100337/2018 | The State of Kanjurmarg Police Station Vs Santosh Vasanta Nimbalkar | z |
| <u>ARGUMENTS</u> | | | | |
| 2 | POCSO SPL CASE | 100263/2015 | The State of J.J.Marg Police Station. Vs Pankaj Arjunbhai koli | |
| 3 | POCSO SPL CASE | 100288/2015 | The State of Versova Police Station Vs Nageshwar Posiya Rao | |
| 4 | POCSO SPL CASE | 100183/2017 | GHATKOPER POLICE STATION Vs SHIVRAJ RAMBIR SINGH | |
| 5 | POCSO SPL CASE | 100241/2018 | The State of Nehru Nagar Police Station Vs Juned Javed Sayyad and others 2 | |
| (Main Matter REMAND APPL POCSO/0100113/2018) | | | | |
| <u>DEFENCE EVIDENCE</u> | | | | |
| 6 | POCSO SPL CASE | 100111/2014 | The State Santacruz P.S Vs Narendra Vasant Davande | |
| <u>STATEMENT US 313 CR.P.C.</u> | | | | |
| 7 | POCSO SPL CASE | 100430/2017 | The State Bhandup Police Station Vs Narbahadur Kalesing Damai @ Ramsing | |
| <u>EVIDENCE PART HEARD</u> | | | | |
| 8 | POCSO SPL CASE | 100446/2015 | The State of Ghatkoper Police Station Vs Mohd. Miraj Mohd. Said Qureshi | |
| 9 | POCSO SPL CASE | 100080/2018 | The State of Matunga Police Station Vs Vijay Jagdish Gangale | |
| (Main Matter REMAND APPL POCSO/0101143/2017) | | | | |

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| 10 | POCSO SPL CASE | 100188/2018 | The State of Bhandup Police Station Vs Mohammad Nadim Abdul Naim Shaikh | |
| (Main Matter REMAND APPL POCSO/0100096/2018) | | | | |
| 11 | POCSO SPL CASE | 100199/2018 | The State of Parksite Police Station Vs Jagdishkumar Shivprasad Gupta and Others 1 | |
| (Main Matter REMAND APPL POCSO/0100074/2018) | | | | |
| <u>EVIDENCE</u> | | | | |
| 12 | POCSO SPL CASE | 100083/2016 | Nehru Nagar Police Station Vs Lakhan @ Lakhya Manohar Shinde | |
| <u>CHARGE</u> | | | | |
| 13 | POCSO SPL CASE | 100047/2019 | The State of Chembur Police Station Vs Tanaji Ganpat Kamble and Others 01 | PP |
| <u>APPEARANCE</u> | | | | |
| 14 | REMAND APPL POCSO | 100377/2019 | The State- Deonar Police Station Vs Sharukha Nisar Shikha | pp |
| 15 | REMAND APPL POCSO | 100865/2019 | The State- Bhandup Police Station Vs Sachin Sabhaji Hegade | |
| 16 | REMAND APPL POCSO | 100880/2019 | The State- Tardeo Police Station Vs Raju Rakeshkumar Varma | |
| 17 | REMAND APPL POCSO | 100907/2019 | The State- Tardeo Police Station Vs Rahul Shivkumar Rajak @ Pardeshi | |
| 18 | REMAND APPL POCSO | 100917/2019 | The State- Bandra Police Station Vs Ranjitkumar Maheshprasad Mehta and another | |

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| 19 | REMAND APPL POCSO | 100958/2019 | The State- Dharavi Police Station Vs Rafik Javed Shaikh | |
| 20 | POCSO SPL CASE | 100711/2019 | The State of Maharashtra - Khar Police Station Vs Ganesh Sunil Mahabdi | PP |
| 21 | POCSO SPL CASE | 100720/2019 | The State of Maharashtra - Nagpada Police Station Vs Amir Faiz Mohammad Sabbak Ahamad | PP |
| 22 | POCSO SPL CASE | 100730/2019 | The State of Maharashtra - V.B. Nagar Police Station Vs Hira Arun Kuchekar | PP |
| 23 | SPL.CASE | 3/2020 | The State of Maharashtra - Byculla Police Station Vs Mohammad Shafik Mohammad Idris Shah | PP |
| 24 | SPL.CASE | 87/2020 | The State of Maharashtra - Bhoiwada Police Station Vs Aniket Sunil Hate | PP |
| 25 | SPL.CASE | 100383/2020 | The State of Maharashtra - Chunabhatti Police Station Vs Monis Allarakhe Khan | PP |
| 26 | ABA | 100966/2020 | Zarina Shah Mohamd Shaikh Vs The State of Maharashtra through Kurla Police Station | Arjun Chaudhary |